

during 1996-97 and 724 villages (including 680 villages under REC Programme) were electrified in 1997-98.

(c) Out of 965 inhabited revenue villages of District Churu, 887 villages have been reported electrified by March, 1998 leaving a balance of 78 villages yet to be electrified. Similarly, in District Nagaur, out of 1376 inhabited revenue villages 1384 villages have been reported electrified by March, 1998 leaving a balance of 12 villages yet to be electrified.

(d) District-wise targets for electrification of villages are allocated by the State Government, and rural electrification is being completed in a phased manner by the State Governments/State Electricity Board with the assistance of the Rural Electrification Corporation (REC).

Sports as Compulsory Subject

2854. SHRI RAMPAL SINGH:

SHRI ANAND RATNA MAURYA:

SHRI THAWAR CHAND GEHLOT:

SHRI B.M. MENSINKAI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to make sports compulsory in schools and colleges;

(b) if so, the details thereof;

(c) whether the commissions set-up earlier to make sports education compulsory in schools and colleges had also recommended the same to the Government;

(d) if so, the names of the commissions alongwith the dates, which gave advice to this effect and the action taken by the Government in this regard so far;

(e) whether in line with the said recommendations the Government propose to set up sports schools in various States;

(f) if so, the details thereof; and

the Hill Areas of U.P. State are as under:

Districts	Existing	Under Implementation
1	2	3
Dehradun	HPT, Mussoorie Transposer Mussoorie VLPT, Saahiya	LPT, Dak Pathar* HPT, Mussoorie (DD-II)@
GARWAL	LPT, Pauri LPT, Kotdwar Transposer, Srinagar	VLPT, Dugadda @ VLPT, Naugaonkhal @ VLPT, Rudraprayag @

(g) the amount estimated for the purpose?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (d) Central Advisory Board of Education set up a Committee under the Chairmanship of Shri K.P. Singh Dev to suggest ways and means to integrate Physical Education and Sports with learning process. This Committee has recommended in October, 1993 that Sports and Physical Education be made a compulsory subject in schools and colleges. The Department of Youth Affairs and Sports has accordingly advised all the States/U.Ts. to make Sports and Physical Education a compulsory subject in schools and colleges. A Monitoring Committee has been constituted on 2nd June, 1995 under the Chairmanship of Shri A.K. Pandya, Retired Secretary and Director General, Sports Authority of India to look into the progress of implementation of the recommendations of CABE Sub-Committee on Sports and Physical Education. 12 meetings of this Monitoring Committee have been held so far.

(e) to (g) A group of senior officers has been constituted under the Chairmanship of Additional Secretary (Education) with Director, Navodaya Vidyalaya Samiti as Secretary to consider the question of opening of sports schools in various States.

Setting up of TV Transmitters in Uttaranchal, U.P.

2855. SHRI BACHI SINGH RAWAT 'BACHDA': Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the places in Uttaranchal region of Uttar Pradesh where the Government propose to set up new TV transmitters during the next financial year;

(b) whether some new places are also proposed to be covered in this regard; and

(c) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) to (c) Whereas no official description of boundary of Uttaranchal is available, TV transmitters in